Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 1394/2019 & IA 1392/2019 in DFR No. 2220/2019 (IA 1394/2019 - For leave to file Appeal & IA 1392/2019 - For condonation of delay in filing the Appeal)		2220/2019 Dated 25/07/2019	30/08/2019		05/09/2019 Court - 1
2	IA 1378/2019 in DFR No. 2217/2019 (IA 1378/2019 - For condonation of delay in filing the Appeal)	Madhya Pradesh Power Transmission Company Limited VS Powergrid Corporation of India Itd. & Ors.	2217/2019 Dated 23/07/2019	03/09/2019		05/09/2019 Court - 1